

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

Appeal No.184/2017

In the matter of :
Hasan Estates (P) Ltd

....PETITIONER

SECTION
Under Section 252 (3)


Order delivered on 14.6.2018

Coram :
R. Varadharajan,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner /applicant :-
For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

Re-notified to 01.8.2018.


(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
14.6.2018